

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
STARRED QUESTION NO. 57  
TO BE ANSWERED ON JULY 25, 2024**

**STATUS OF WORK UNDER PMAY-U**

**NO. 57. DR. THIRUMAAVALAVAN THOLKAPPIYAN:  
DR. D RAVI KUMAR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details and the current status of various works being carried out under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the Scheduled Castes (SCs)/ Scheduled Tribes (STs) dominated areas of the country, particularly in Tamil Nadu;**
- (b) the details of the Central funds allocated and utilised thereunder;**
- (c) the number of SCs/STs and Backward Classes benefitted under PMAY-U in Tamil Nadu during each of the last three years and the current year; and**
- (d) whether any steps have been taken/proposed to be taken by the Government to increase the number of houses constructed for the SCs, STs, Backward Classes and poor homeless families under PMAY-U and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS  
(SHRI MANOHAR LAL)**

**(a) to (d): A statement is laid on the Table of the Sabha.**

## STATEMENT

### STATEMENT REFERRED IN REPLY TO LOK SABHA STARRED QUESTION NO. 57\* (17<sup>th</sup> Position) FOR 25.07.2024 REGARDING 'STATUS OF WORK UNDER PMAY-U'

(a) to (c): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country.

As on 15.07.2024, 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.33 lakh have been grounded and 85.04 lakh have been completed/delivered to the beneficiaries including SC/ST population of the country as well as Tamil Nadu. Out of 118.64 lakh sanctioned houses, 18.12 lakh (17%), 5.02 lakh (5%) and 42.40 lakh (40%) have been sanctioned for SC, ST and OBC beneficiaries respectively. Similarly, out of 6,80,347 houses sanctioned for Tamil Nadu, 1,94,546 (29%) houses for SC, 8,994 (1%) houses for ST and 3,27,898 (50%) houses for OBC have been sanctioned. The Central Assistance of ₹11,185.30 crore have been approved of which ₹10,134.96 crore have been released for Tamil Nadu. The details of number of SCs / STs and Other Backward Classes (OBC) beneficiaries covered under PMAY-U in Tamil Nadu during each of the last three years and the current year is at Annexure.

**(d): PMAY-U is a demand driven scheme wherein no targets were fixed covering all eligible beneficiaries based on eligibility criteria laid down in PMAY-U Scheme Guidelines. Based on demand and selection of beneficiaries, the project proposals are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further sanctioning of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). There is no proposal pending with the Ministry for sanctioning of houses for eligible beneficiaries including SCs, STs, Backward Classes under the scheme.**

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**Annexure referred in reply to LSSQ No. 57 due for 25-07-2024**

**Year wise houses sanctioned for beneficiaries belonging to Scheduled Castes / Tribes and other backward classes in the State of Tamil Nadu under PMAY-U**

<b>FY</b>	<b>Scheduled Caste (SC)</b>	<b>Scheduled Tribe (ST)</b>	<b>Other Backward Caste (OBC)</b>
<b>2021-22</b>	<b>21,478</b>	<b>751</b>	<b>37,945</b>
<b>2022-23</b>	<b>5,134</b>	<b>222</b>	<b>17,263</b>
<b>2023-24</b>	<b>2,761</b>	<b>64</b>	<b>7,774</b>
<b>Current Year</b>	<b>Nil</b>	<b>Nil</b>	<b>Nil</b>